

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **26.03.2026** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt Ltd & 4 Ors.	Mr. Jagan Abraham M George	Mr. Isaac Thomas R1- R4

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 619/2025 (With Defects)	Financial Creditors in Consortium of Leo Meridian Infrastructure Projects and Hotels Ltd Vs Devendra Prasad, Ex-Chairman of the Erst. Monitoring Committee of Leo Meridian Infrastructure Projects & Hotels Ltd	Mr. PBA Srinivasan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 171/2026 (With Defects)	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 2 Ors.	Mr. T Ravichandran	
4.	Comp App (AT) (CH) (Ins) No. 172/2026 Interim Injunction IA No. 508/2026 (With Defects)	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors.	Mr. T Ravichandran	
5.	Comp App (AT) (CH) (Ins) No. 173/2026 Interim Injunction IA No. 509/2026 (With Defects)	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 3 Ors.	Mr. T Ravichandran	

6.	Comp App (AT) (CH) (Ins) No. 174/2026 For Stay IA No. 513/2026 For Exemption IA No. 514/2026 (With Defects)	Sakhy Thomas Vs Nucleus Premium Properties Pvt Ltd & 2 Ors.	Mr. Rojo Joseph	
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Anant Merathia	Mr.T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
8.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
9.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
10.	Comp App (AT) (CH) (Ins) No. 301/2024 For Direction IA No. 796/2024 For Exemption IA No. 797/2024 For Stay IA No. 798/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr WITH	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
11.	Comp App (AT) (CH) (Ins) No. 48/2025 For Stay IA No. 180/2025	Religare Finvest Ltd. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & 2 Ors.	Mr. Ashwin Shanbhag	Mr. B Ramana Kumar R1 Mr. Varun Srinivasan R2 Mr. Kaushik N Sharma R3
12.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd & 2 Ors WITH	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R2

13.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors	Ms. Mummaneni Vazra Laxmi	
		WITH		
14.	IA No. 1206/2025 (Contempt App.) & IA No. 1080/2025 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 To Adv. Hg. IA No. 1081/2025 For Direction IA No. 1082/2025	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd & 2 Ors	Ms. MV Lakshmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R3
15.	Comp App (AT) (CH) (Ins) No. 63/2026 For Stay IA No. 159/2026	Madhucon Infra Ltd Vs State Bank of India & 7 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. Pranava Charan R1
16.	Comp App (AT) (CH) (Ins) No. 151/2024 For Stay IA No. 402/2024 For Exemption IA No. 401/2024	Swan LNG Pvt Ltd Vs Krishna Komaravolu, RP of Mantovani Di Dharti Pvt Ltd & 4 Ors	Mr. Kumar Anurag Singh	Mr. P Ramesh Babu R1
17.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA No. 833/2024	The Sales Tax Officer, SGST Dept. Vs Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors	Mr. Ishaan Agrawal	Mr. Kunal Kanungo R1 Mr. Amir Bavani- R5

19.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr. Y Suryanarayana	Mr. R Imayavaramban R1 Ms. MS Mano Ranjani R2
20.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Ltd Vs V. Venkatachalam, Erstwhile RP, United Seamless Tubulaar Pvt Ltd.	Mr. Ajay Bhargava	Mr. Y Suryanarayana
21.	Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors	Mr. Pavan Kumar Kachibhatla Party-in-person	Mr. Arvind AS R1 R3 R4 Mr. Vinod Kumar R7
22.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 19 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
23.	Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 19 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
24.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 9 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi R3 R5 Mr. Rohit Jain R4 R6 Mr. Sriram Venkatavaradan R10
25.	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors	Mr. Jerin Asher Sojan	Mr. M Kumaresan- R1 Mr. Anand- R2 Mr. Pranava Charan R3 Mr. Menon-R4 Mr. Varun Srinivasan R5
26.	Comp App (AT) (CH) (Ins) No. 130/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & Anr. WITH	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2
27.	Comp App (AT) (CH) (Ins) No. 132/2024 For Stay IA No. 357/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & 2 Ors	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2 Mr. Vipul Jai- R3

28.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & Anr WITH	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi R2
29.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & 2 Ors	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi R3
30.	Comp App (AT) (CH) (Ins) No. 354/2025 To dispense with IA No. 1066/2025	Next Education India Pvt Ltd Vs K12 Techno service Pvt Ltd	Mr. Vikram P Jain	Mr. A Murali
31.	Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 R2
32.	Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 R2
33.	Comp App (AT) (CH) No. 19/2026	Canalta Steels and Alloys India Pvt Ltd Vs Mira Alloy Steels Pvt Ltd & 3 Ors.	Mr. CV Shailandhran	Mr. R Vidhya Shankar For Caveator
34.	Comp App (AT) (CH) No. 20/2026 For Stay IA No. 268/2026 Interim Injunction IA No. 269/2026	Canalta Steels and Alloys India Pvt Ltd Vs Mira Alloy Steels Pvt Ltd & 4 Ors.	Mr. CV Shailandhran	Mr. R Vidhya Shankar For Caveator
35.	Comp App (AT) (CH) (Ins) No. 40/2026 For Stay IA No. 100/2026	R Sadasivan Liquidator of Surana Industries Ltd (In Liquidation) Vs Ritesh Rai Suspended Director, RKKR Steels Pvt Ltd & Anr	Mr. J Manivannan	Mr. Vigneshwar Elango R1 Mr. Ravi Rajagopalan R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2

37.	TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
38.	TA (AT) No. 273/2021 (Comp App (AT) No.49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar Vs American Road Technology & Solutions Pvt Ltd & 3 Ors	Ms. Priyadarshini Banerjee	Mr. KK Vigneshwar R1
39.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
40.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs Vels Studios and Entertainment Pvt Ltd & 5 Ors	Mr. Badri Vishal Ms. Anisha Gupta	Mr. B Dhanaraj-R1 Ms. A Vidya R4 Mr. R Sivaraman R5 Ms. N Varsha- R6
41.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Ms. A Vidya R1 Mr. R. Sivaraman – R2
42.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Ms. A Vidya R1 Mr. R. Sivaraman – R2
43.	Comp App (AT) (CH) No. 46/2021 To dispense with IA No. 551/2021	Espin Infosystems Pvt Ltd Vs The Registrar of Companies & Anr.	Mr. P Thangaraj	Mr. P Raj Kumar Jhabakh- R2
44.	Comp App (AT) (CH) No. 13/2022 For Direction IA No. 124/2022	Wilson Jacob & 2 Ors. Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors	Mr. B Dhanaraj	Mr. Sreejith R Nair R1-R7 SVJS Associates R8 Mr. EK Kumaresan R10
45.	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj

46.	Comp App (AT) (CH) No. 44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
47.	Comp App (AT) (CH) No. 52/2022	SC Dakshinamurthy Proprietor of Sethu Transports Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Subramaniam Raja	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
48.	Comp App (AT) (CH) No. 131/2022 For Stay IA No. 1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Suspended Director of Thiru Arooran Sugars Ltd. Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Parthasarath	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
49.	Comp App (AT) (CH) No. 57/2023 For Stay IA No. 677/2023 To implead IA No. 5/2024 Delay in representation IA No. 674 & 676/2023	The Tamil Nadu Sugarcane Farmers Association Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
50.	Comp App (AT) (CH) (Ins) No. 335/2024 For Direction IA No. 260/2026	Jain Irrigation Systems Ltd Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr.	Mr. BSV Prakash Kumar	Mr. B Dhanaraj- R1 Mr. TK Bhaskar- R2
51.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer, Central Section, Commercial Taxes & Anr Vs P Sriram, Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr.S Sathyanarayanan
52.	Comp App (AT) (CH) (Ins) No. 239/2024 For Stay IA No. 632/2024	Amit Prasad Dixit & 8 Ors Vs CS Anuradha Bisani, Liquidator WITH	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani
53.	Comp App (AT) (CH) (Ins) No. 268/2024 For Stay IA No. 718/2024	Apsingi Arun Kumar & 34 Ors. Vs The Liquidator CS Anuradha Bisani, Lanco Infratech Ltd	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in